


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 05.09.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S 1068/2011	O.S 608/2012
HEARING	HEARING
2. O.S. 570/2006	O.S. 1372/2006
3. O.S. 76/2008	O.S. 290/2009
4. O.S. 400/2010	O.S. 994/2010
5. O.S. 1146/2011	O.S. 1424/2011
6. O.S 470/2012	O.S 1578/2012
7. MISC. 36/2012	O.S 222/2014
8. O.S 380/2019	O.S. 588/2019
9. O.S 342/2020	FDP. 4/2005
10. O.S. 606/2018	O.S. 305/2019
EVIDENCE	EVIDENCE
11. O.S. 784/2011	O.S. 910/2011
12. O.S. 904/2012	O.S. 1300/2012
13. O.S. 523/2008	O.S. 182/2014
14. O.S. 1144/2015	O.S. 96/2018
15. O.S. 188/2018	O.S. 330/2019


I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
27.08.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 05 .09.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S 872/2012	16) O.S 162/2012
2) O.S 272/2014	17) O.S 1490/2012
3) O.S 1292/2014	18) O.S 1630/2012
4) O.S 722/2015	19) Mis. 54/2013
5) O.S 1022/2015	20) O.S 1108/2013
6) O.S 1476/2015	21) Ex. 23/2013
7) O.S 48/2017	22) Mis. 72/2013
8) O.S 586/2017	23) Mis. 102/2013
9) O.S 1138/2017	24) O.S 1766/2013
10) O.S 186/2018	25) O.S 932/2014
11) O.S 1120/2018	ORDERS
12) O.S 1380/2018	26) O.S 1236/2008
HEARING	27) O.S 914/2010
13) O.S 952/2015	28) O.S 92/2020
14) O.S 464/2020	29) O.S 94/2020
15) O.S 680/2020	30) O.S 696/2020

Sd/
IInd Addl. Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 05-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 207/2015 (HEARING) IA/1/2015 IA/2/2015		N RAJAPPA Vs PILLAPPA	P.NARAYANAPPA
2	O.S. 337/2015 (HEARING) IA/1/2015		D POONGAVANAM Vs T D MUNIRAJU	K.B.VENKATA REDDY
3	O.S. 555/2015 (HEARING) IA/1/2015		LAKSHMI BALU Vs KOTAK MAHINDRA BANK REP BY SENIOR MANAGER	D.N.ARUNKUMAR
4	O.S. 575/2016 (HEARING) IA/1/2016 IA/2/2016		S.DAYANANDA Vs G.K.KUTTY	M N SATHYA PRAKASH
5	O.S. 787/2016 (HEARING) IA/1/2016		M. RAMAIAH Vs KAVERAMMA	Y.V. RADHA KRISHNA
6	O.S. 69/2017 (HEARING) IA/1/2017		N RAMANNA Vs DEVARAJ	MSK
7	O.S. 207/2017 (HEARING) IA/1/2017		M RAVI KUMAR Vs C D JAVARE GOWDA	
8	O.S. 919/2017 (HEARING) IA/1/2017 IA/2/2017		PUSHPAVATHI N Vs SARAVANMADU	N SRINIVAS
9	O.S. 921/2017 (HEARING) IA/1/2017 IA/2/2017		SRINIVAS Vs SARAVANAMADU	N SRINIVAS
10	O.S. 225/2018 (HEARING) IA/1/2018		M. RANI ALIAS RANIYAMMA Vs R. VENKATESH	S. SUBRAMANYA
11	O.S. 313/2019 (HEARING) IA/1/2019		SELVAM Vs ABDUL ALEEM	JOSE SEBASTAIN
12	O.S. 421/2019 (HEARING) IA/1/2019		JANANI EDUCATION AND SOCIAL WELFARE TRUST (R) REP BY SECRETARY K.S CHANDRASHEKAR Vs MUNISWAMY	R.B SADASHIVAPPA
13	O.S. 849/2019 (HEARING) IA/1/2019 IA/2/2019 IA/3/2019		B.N. KANTHARAJ Vs GUNDAMMA	PRAKASH T.HEBBAR
14	O.S. 1195/2019 (HEARING) IA/1/2019		K. NATRAJ Vs NAGARATHNAMMA	H, ANJANA MURTHY

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
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Cause List Date: 05-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 243/2013 (EVIDENCE.) IA/1/2013 IA/2/2013		M.VISHWANATH Vs H.BYRAPPA	RAGHU.V.L.
16	O.S. 293/2013 (EVIDENCE.) IA/1/2013		V.PUSHPALATHA Vs P.RAVICHANDRAN	C.H.SRINIVASA
17	O.S. 933/2013 (EVIDENCE.) IA/1/2013		SAMPANGAIAH Vs CHIKKAVENKATAPPA	JAGADEESHACHARI
18	O.S. 973/2013 (EVIDENCE.) IA/1/2013 IA/2/2013		R. VALLABA REDDY Vs HUCHEERAPPA	M. EARAPPA REDDY
19	O.S. 1343/2013 (EVIDENCE.) IA/1/2013		HEMALATHA. A. Vs PADMA VIJAY KUMAR	SHIVA KUMAR U.S.
20	O.S. 783/2016 (EVIDENCE.) IA/1/2016 IA/2/2016		NEW LIFE IN JESUS MINISTRY CHARITABLE TRUST REP FOUNDER TRUSTEE Vs THE BENGALURU DEVELOPMENT AUTHORITY REP BY ITS COMMISSIONER	B.V. RAMA MOORTHY
21	O.S. 799/2016 (EVIDENCE.) IA/1/2016 IA/2/2016		NEW LIFE IN JESUS MINISTRY CHARITABLE TRUST REP CRUZ DIVAKARAN Vs THE BENGALURU DEVELOPMENT AUTHORITY	B.V. RAMA MOORTHY
22	O.S. 881/2016 (EVIDENCE.) IA/1/2016		CHIKKA ESWARAI AH Vs KEMPAMMA	HMS
23	O.S. 1099/2016 (EVIDENCE.) IA/1/2016 IA/2/2016		JAYALAKSHMI JAYARAMA REDDY Vs KENCHAMMA	VMR
24	O.S. 19/2018 (EVIDENCE.) IA/2/2017 IA/3/2017 IA/1/2017		RAJANNA CHARITABLE TRUST REP BY MAHESH.K Vs NANDA	GOPALA KRISHNA
25	O.S. 303/2013 (ARGUMENTS) IA/1/2013		MUNINANJAPPA Vs SIDDALINGAPPA	N.M. MANJUNATH
26	O.S. 1053/2016 (ARGUMENTS) IA/1/2016		VENKATESH K Vs RAMAKRISHNA	AA
27	O.S. 1339/2016 (ARGUMENTS) IA/1/2016		T.S. RAJANNA Vs T MALLIKARJUNAIAH	MERAVE GOWDA

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Cause List Date: 05-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 297/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		V. SREENIVASIAH Vs KAMALAMMA	V. VISHWANATH
29	O.S. 547/2018 (ARGUMENTS) IA/1/2018		PRASHANTH Vs VENKATARAMANAPPA	M. MOHAN KUMAR
30	O.S. 675/2019 (ARGUMENTS) IA/1/2019		KHURSHID JAHAN Vs SADIYA RAHMAN	SIDHARTH
Cases listed below are adjourned due to Covid 19				
31	O.S. 1023/2017 (STEPS) IA/1/2017	15-10-2020	JAYAMMA Vs CHANNABYRAIAH	DSJ
32	O.S. 1113/2017 (STEPS) IA/1/2017	15-10-2020	GABRIEL Vs RAMADEVI S	S M HARISH
33	O.S. 379/2018 (STEPS) IA/1/2018	15-10-2020	SURESH Vs THIMMARAYAPPA	S M PRAKASH
34	O.S. 393/2018 (STEPS) IA/1/2018	15-10-2020	PRADEEP SOMANAHALLI Vs S. BHASKAR	VIJAYA LAKSHMI AND P. SURESH
35	O.S. 805/2018 (STEPS) IA/1/2018	15-10-2020	BALAMMA Vs G. PRABHAKAR	V. ESHWAR
36	O.S. 255/2002 (SUMMONS)	15-10-2020	Nil Vs Nil	nil
37	O.S. 53/2012 (SUMMONS)	15-10-2020	NANJUNDA Vs V THYAGARAJ	H.R. SANJEEVE GOWDA
38	O.S. 561/2012 (SUMMONS) IA/1/2012	15-10-2020	SARASAMMA Vs JAGADEESH M. C.	RAMESH. K
39	O.S. 597/2012 (SUMMONS) IA/1/2012	15-10-2020	PRATHIMA TUMMALA Vs ASHWATHNARAYANACHAR	H.R. MANJUNATH
40	O.S. 925/2012 (SUMMONS) IA/1/2012	15-10-2020	H. PUTTAIAH Vs A. RAMESH	S. R. DESHPANDE
41	O.S. 927/2012 (SUMMONS) IA/1/2012	15-10-2020	H. PUTTAIAH Vs ANNARAYA HATTARAKIHAL	S. R. DESHPANDE
42	O.S. 1171/2012 (SUMMONS) IA/1/2012	15-10-2020	GOWRAMMA Vs PILLAMMA	C. RAJANNA
43	O.S. 1461/2012 (SUMMONS) IA/1/2012	15-10-2020	M.NAGARAJ Vs K.S.RAJARAM	MATHRU ASSOCIATES

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
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Cause List Date: 05-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	O.S. 1533/2012 (SUMMONS) IA/1/2012 IA/2/2012	15-10-2020	SANNA RANGAPPA T N Vs SHARADHAMMA V	ASHWATHANARAYANA
45	O.S. 1581/2012 (SUMMONS) IA/1/2012	15-10-2020	LAKHUNISA AZIZ Vs PADMA	RIYAZ AHMED SHERIFF AND SHIVA PRASAD
46	O.S. 51/2012 (SUMMONS)	15-10-2020	MOODALAGIRI Vs V THYAGARAJ	SANJEEVE GOWDA
47	O.S. 1161/2013 (SUMMONS) IA/1/2013 IA/2/2013	15-10-2020	CHOWRAPPA Vs MUTHAPPA	40 YRS,
48	O.S. 305/2014 (SUMMONS) IA/1/2014	15-10-2020	R. KUMAR Vs M. SATYANARAYAN	B.N.SURESH BABU AND ASSOCIATES
49	O.S. 543/2014 (SUMMONS) IA/1/2014	15-10-2020	SHASHIKALA Vs CHIKKAMMAYAMMA @ CHIKKAMMAYA	CHANDRAKALA G.
50	O.S. 1069/2014 (SUMMONS) IA/1/2014 IA/2/2014	15-10-2020	MUNEGOWDA Vs N. CHANNAPPA	M.S.V and others
51	O.S. 1073/2014 (SUMMONS) IA/1/2014	15-10-2020	M. ANJANAPPA Vs NARAYANAMMA	SHIVA KUMAR G.S.
52	O.S. 703/2015 (SUMMONS) IA/1/2015	15-10-2020	CHANDRAKALA.S Vs VENKATAMMA	C.MALINI
53	O.S. 727/2015 (SUMMONS) IA/1/2015	15-10-2020	NARAYANASWAMY Vs VASANTHI	K.R.S
54	O.S. 741/2015 (SUMMONS) IA/1/2015	15-10-2020	RAJAMMA Vs MIKKALLAPPA	MAREGOWDA
55	O.S. 903/2015 (SUMMONS) IA/1/2015	15-10-2020	LEELAVATHY Vs M.RAJU	SRIDHAR.N.
56	O.S. 679/2018 (NOTICE) IA/1/2018 IA/2/2018	15-10-2020	YELLAMMA Vs CHANDRA P	S.G.VENKATACHALAPATHY
57	EX 28/2018 (NOTICE)	15-10-2020	RAMESH Vs NAGARATHNA	SCY
58	O.S. 129/2019 (NOTICE) IA/1/2019	15-10-2020	COL ASHUTOSH DHAR Vs S NAGAPPA	SUDHINDRA BHAT

PRL CIVIL JUDGE, Bengaluru Rural
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
59	Misc 15/2019 (NOTICE)	15-10-2020	T.V. RENUKA AND ANOTHER Vs D CHANDRASHEKAR NAIDU	KCM
60	Misc 26/2019 (NOTICE)	15-10-2020	B. NARAYANA SWAMY Vs VENKATESH	DIWAKAR
61	EX 17/2019 (NOTICE) IA/1/2019	15-10-2020	R. GANGARAJ Vs ANAND R.	RAGHUNANDAN M.S
62	EX 20/2019 (NOTICE)	15-10-2020	N.RAJAPPA Vs D. SADHIK	P. NARAYANAPPA
63	EX 21/2019 (NOTICE)	15-10-2020	N. RAJAPPA Vs CHAND PASHA	P. NARAYANAPPA
64	EX 22/2019 (NOTICE)	15-10-2020	R. MUNIRATHNAMMA ALIAS MUNIRATHNA Vs N. RAJAPPA	P. NARAYANAPPA
65	O.S. 1097/2019 (NOTICE) IA/1/2019	15-10-2020	DINESH B Vs JANARDHANA S.M	D.M. KUMAR
66	O.S. 1109/2019 (NOTICE) IA/1/2019	15-10-2020	SISKIN MEDIA REP BY DILIP R M Vs VENKATARAJU	SANTHOSH KUMAR M B
67	Misc 4/2020 (NOTICE)	15-10-2020	MOHAMMAD SHAFULLA Vs SRINIVASAMURTHY	K.N HARIDASAN NAMBIBAR
68	EX 2/2020 (NOTICE)	15-10-2020	KARCHER CLEANING SYSTEMS PRIVATE LIMITED REP BY RAJNEESH Vs PORUS EQUIPMENTS PRIVATE LIMITED	P. MAHADEVASWAMY
69	Misc 30/2020 (NOTICE) IA/1/2020	15-10-2020	BABU REDDY Vs N. MAHALAKSHMI B E KUMAR	REDDY AND REDDY
70	Misc 35/2020 (NOTICE)	15-10-2020	BABITHA GEORGE Vs AHAD EUPHORIA APARTMENT OWNERS WELFARE ASSOCIATION REP BY HILLOL SEN	GEORGE JOSEPH
71	O.S. 377/2019 (EVIDENCE.) IA/1/2019	15-10-2020	SRINIVASA S. Vs B.V MOHAN KUMAR	B.S JEEVAN KUMAR
72	O.S. 1425/2019 (EVIDENCE.) IA/1/2019	15-10-2020	LALITA CHANDRASHEKHAR Vs B.N. NARAYANASWAMY	JAMEER BASHA S.M

PRL CIVIL JUDGE, Bengaluru Rural
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
73	O.S. 1085/2017 (AWAIT SUMMON/NOTICE) IA/2/2017 IA/1/2017 IA/4/2017 IA/3/2017	15-10-2020	SRIDHAR PALLIA Vs H V VIJAYARAGHAVAN	SUDHARSAN SURESH
74	O.S. 605/2018 (AWAIT SUMMON/NOTICE) IA/1/2018	15-10-2020	VINOD ALAPATI Vs S. BHASKAR	S.D VIJAYA LAKSHMI
75	O.S. 529/2017 (APPEARANCE OF PARTY) IA/1/2017	15-10-2020	K HANUMANTHAI AH Vs V RAMESH	G RAJAKUMAR
76	O.S. 1123/2018 (APPEARANCE OF PARTY) IA/1/2018	15-10-2020	LAXMI P. Vs L. VENUGOPAL	P. R. DHANANJAYA
77	O.S. 751/2017 (CALL ON) IA/1/2017	15-10-2020	PAPAMMA ALIAS PATALAMMA Vs RAMALINGA	RK
78	O.S. 917/2017 (CALL ON) IA/1/2017	15-10-2020	SANGEETHA D MAHAJAN Vs K MUKHYOPADHYA	DRB
79	O.S. 703/2018 (CALL ON) IA/1/2018 IA/2/2018	15-10-2020	SHANMUKHA SALE PRIVATE LIMITED REP BY KRISHNA MURTHY Vs THE BRUHATH BANGALORE MAHANAGARA PALIKE	E. VENKATARAMIREDDY
80	O.S. 311/2014 (OBJECTIONS) IA/1/2014 IA/2/2014	15-10-2020	ZULFIKAR ABBAS ALI Vs THE TAHSILDAR	V. R. MURALIDHARA
81	O.S. 673/2014 (OBJECTIONS) IA/1/2014	15-10-2020	P.ASNATH BEEVI Vs KRISHNAPPA	PUTTARAJU AND VENKATRAM
82	O.S. 1473/2015 (OBJECTIONS) IA/1/2015 IA/2/2015	15-10-2020	ASHOK.P.NARANG Vs V.VIMALA	SRIDHAR.N.
83	O.S. 1537/2015 (OBJECTIONS) IA/1/2015	15-10-2020	H.ANJANAPPA Vs ANAND	B. R. SHASHIBHUSHAN.
84	O.S. 499/2016 (OBJECTIONS) IA/1/2016	15-10-2020	DURGA DEVELOPERS PVT LTD REP DURGA JHA Vs SAHADEVA KRISHNA	JANARADHANA.G